

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1129/2017

VIJAI PRAKASH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARY Respondent(s)

Date : 06-06-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
HON'BLE MR. JUSTICE K.V. VISWANATHAN

(VACATION BENCH)

For Appellant(s) Mr. Ranjit Kumar Sharma, AOR
Mr. Prawir Chandra, Adv.

For Respondent(s) Mr. Anuvrat Sharma, AOR
Ms. Alka Sinha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter after four weeks at request of
learned counsel for the appellant.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(POONAM VAID)
COURT MASTER (NSH)